

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 3275 of 2018 & IA No. 1492 OF 2019 & IA No. 824 OF 2019**

**Dated: 3rd October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Akash Ispat Private Limited Unit-II** .... **Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Anup Jain  
Pulkit Tare

Counsel for the Respondent(s) : Ravi Sharma for R1  
Akshat Shrivastava for R2

**ORDER**

List the matter on **31.10.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK